

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

Prayagraj this the 11th day of February 2021

Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)
Hon'ble Mr. Tarun Shridhar, Member (A)

Original Application No. 331/00823 / 2020

Shrawan Kumar, aged about 28 years, Son of Chandra Bali, Resident of
Village – Banjariya, Post Office – Salempur, District – Deoria
. . . Applicant

Advocate for the applicant : Shri Dinesh D. Prasad

V E R S U S

1. Union of India through its General Manager, Northern Railway, Lucknow.
2. Chairman, Railway Recruitment Cell, Northern Railway, Lajpat Nagar, New Delhi.
3. Chief Workshop Manager, Northern Railway, Alambagh, Lucknow.
4. Directorate, National Skill Training Institute, Kanpur
. . . Respondents

Advocate for the respondents: Shri G.K. Tripathi

O R D E R

By Hon'ble Justice Mrs. Vijay Lakshmi, Member (J)

Shri Dinesh D. Prasad, learned counsel for the applicant and Shri L.S. Kushwaha, holding brief of Shri G.K. Tripathi, learned counsel for the respondents are present.

2. Learned counsel for the applicant, at the very outset, has submitted that the applicant may be permitted to withdraw this OA with liberty to file fresh OA with better particulars.

3. Learned counsel for the respondents has no objection against the aforesaid prayer made by the learned counsel for the applicant.

4. In view of the submission made by the learned counsel for the applicant, OA is dismissed as withdrawn with liberty to the applicant to file fresh OA with better particulars.

5. There will be no order as to costs..

(Tarun Shridhar)

Member (A)

Anand...

(Justice Vijay Lakshmi)

Member (J)